

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2767
TO BE ANSWERED ON 20.12.2023**

SAFETY/SECURITY OF WOMEN PASSENGERS

2767. SHRI SRIDHAR KOTAGIRI:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of measures being taken to ensure the safety and security of women passengers in the Indian Railways;**
- (b) whether the same has resulted into a reduction in the number of crimes committed against women passengers in the country;**
- (c) if so, the details thereof and if not, the reasons therefor; and**
- (d) the total budget allocation and spending towards enhancing safety and security of women passengers in the Indian Railways?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 2767 BY SHRI SRIDHAR KOTAGIRI TO BE ANSWERED IN LOK SABHA ON 20.12.2023 REGARDING SAFETY/SECURITY OF WOMEN PASSENGERS.

(a) to (d): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and, therefore, State Governments are responsible for prevention, detection, registration and investigation of crime and maintenance of law and order on Railways through their law enforcement agencies viz. Government Railway Police (GRP)/District Police. Railway Protection Force (RPF) supplements the efforts of GRP/District Police to provide better protection and security to railway property, passenger area and passengers and for matters connected therewith.

The following steps are being taken by the Railways in coordination with GRP for safety and security of women passengers in trains and at stations:-

- 1. Surveillance is kept through CCTV cameras provided in a number of coaches & Railway Stations for enhanced security of passengers.**
- 2. On vulnerable and identified routes/sections, trains are escorted by Railway Protection Force in addition to trains escorted by Government Railway Police of different States daily.**
- 3. For immediate assistance passengers can make complaint on Rail Madad Portal directly or through Helpline Number 139 [integrated with Emergency Response Support System (ERSS) No.112].**
- 4. Railways are in regular touch with passengers through various social media platforms like twitter, facebook, koo etc. to enhance security of passengers and to address their security concern.**
- 5. Frequent announcements are made through Public Address System to educate passengers to take precautions against theft, snatching, drugging etc.**

- 6. Awareness campaigns are conducted in railway premises and in train through posters, banners, distribution of leaflets, videos on Railway Display Network (RDN) etc. on regular basis to educate passengers for taking necessary precautionary measures during their journey.**
- 7. Under 'Meri Saheli' initiative, focused attention has been provided for safety and security of lady passengers travelling alone by long distance trains for their entire journey i.e. from originating station to destination station.**
- 8. Zonal railways have been instructed for deployment of proper combined strength of male & female RPF/RPSF personnel in train escort parties, to the extent possible.**
- 9. Drives are conducted against entry of male passengers into the compartments reserved for ladies.**
- 10. State Level Security Committee of Railways (SLSCR) have been constituted for all State/Union Territories under the Chairmanship of respective Director General of Police/Commissioner of States/Union Territories for regular monitoring and review of security arrangements of the Railways.**

Based on the data published by National Crime Records Bureau (NCRB) available upto 2022, there is considerable decrease in the cases of crime against women passengers reported over Indian Railways during the year 2022 as compared to the year 2019. Data of crime in the year 2020 & 2021 is not considered for comparison as the passenger train operation was severely curtailed due to the onset of Covid-19. Figure for the year 2023 has not been published by NCRB.

NIRBHAYA fund allocations are made for strengthening the safety and security of women in the country. During the Financial year 2023-24, Rs 200 crore has been allotted under NIRBHAYA fund. Apart from this, all measures for safety and security of passengers are also applicable to women passengers.
